

CC No. 372/2019  
RC No.2(E)2007/EOW-II/ND  
CBI Vs. Shiv Kumar Sharma & Ors.  
15.09.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI along with Pairvi Officer  
Sh. K S. Thakur.  
Sh. Anil Kumar, Id. Counsel for A-3.  
Sh. Bakul Jain proxy counsel for Sh. Gurpreet Singh, Id. Counsel for A-1,  
A-2, A-4, A-5, A-7 & A-8.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. 322/RG/DHC/2020 dated 15.08.2020 and subsequent office order No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 passed by District and Session Judge (PC Act) (CBI), RADC, New Delhi.

Matter is at the stage of PE. At request, renotify the matter for purpose already fixed on **03.11.2020**. Time of the video conferencing shall be communicated to the Ld. Counsel (s) later.

  
(ANURAG SAIN)  
Special Judge, CBI-11  
RADC, New Delhi  
15.09.2020